दिल्ली विकास प्राधिकरण में एक्जीक्यूटिव इंजीनियरों का प्रतिनियुक्ति की ग्रवधि स माप्त होने के बाद भी वहां नियुक्त रहना

4710. श्री हरगोविन्द वर्माः क्या निर्माण ग्रीर ग्रावास तथा पूर्ति ग्रीर पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि दिल्ली विकास प्राधिकरण में बाहर से प्रतिनियुक्ति पर नियुक्त एग्जीक्यूटिव इंजीनियरों को उनकी प्रतिनियुक्ति की ग्रवधि समाप्त होने के बाद भी वापिंस नहीं भें जा गया है;
- (ख) यदि हां, तो उनकी संख्या क्या है तथा प्राधिकरण इस प्रकार उन पर प्रति मास कितना भ्रतिरिक्त व्यय कर रहा है ?

निर्माण श्रोर श्रावास तथा पूर्ति श्रोर पुनर्बास सन्त्री (श्री सिकन्दर बक्त) : (क) जी, हां।

(ख) ऐसे कार्यपालक इंजीनियरीं की संख्या दो है।

जहां तक म्रतिरिक्त मासिक व्ययका सम्बन्ध है, भूचना एकत्र की जा रही है तथा सभा पटल पर रख दी जायेगी।

Applications for Allotment of Government Accommodation

4711. SHRI DAYA RAM SHAKYA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

(a) whether it is a fact that the fresh applications for the allotment of Government Quarters from the Central Government employees have been asked for by the Estate Office;

- (b) years upto which applications were called for previously in category 'A', 'B' and 'C';
- (c) what are the reasons for asking the fresh applications while Estate Office could not provide accommodation to the employees who had earlier applied;
- (d) if so, is it not a wastage of manpower and a lot of stationery;
- (e) what are the expected dates of priority in category 'A', 'B' and 'C' that the Estate Office will cover during 1978; and
- (f) number of quarters under construction in category 'A', 'B' and 'C' which will be completed and handed over for allotment in 1978?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) New classification of quarters, ramely Type 'A', 'B', 'C', etc. is being introduced w.e.f. 1st October 1978. Previously, the classification was type I, II, III, etc. Priority dates upto which applications were invited last in 1974 were as follows:—

Type I — 31-12-62 Type II — 31-12-62 Type III — 31-12-60

- (c) and (d). With the passage of time, officers have become entitled to different types of quarters. Rules provide for periodical invitation of applications for allotment. Further, entitlements of officers are proposed to be revised and quarters reclassified. Government is embarking on a crash programme of construction of quarters in Delhi. Invitation of fresh applications has, therefore, become necessary.
- (e) No likely dates can be indicated at present.